

**SPECIAL BENCH**

**ITEM NO.127**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.01/ALD/2024**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>M/S FALAQ INFRATECH PRIVATE LIMITED V/S ROC, KANPUR</b> |
| <b>UNDER SECTION</b>       | <b>252 (1) OF COMPANIES ACT 2013</b>                       |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Aman Kumar Dwivedi, Adv.

*: For the Appellant*

Sh. Shivendra Bahadur Singh, CGSC

*: For the ROC, Kanpur*

Sh. Gaurav Mahajan, Proxy for

*: For the I.T. Deptt.*

Sh. Krishna Agarwal, Sr. S.C.

**ORDER**

- 1. In this case, the reports on behalf of the Income Tax Department as well as the ROC has been filed, to which the rejoinder has also been filed.**
- 2. Let the matter be adjourned for final hearing before the Regular Bench on 8<sup>th</sup> August, 2024.**

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*